

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR**

Original Application No. 290/00239/2019

Date of decision: 15.03.2021

**CORAM**

**HON'BLE MRS. JASMINE AHMED, MEMBER (J)  
HON'BLE MS. ARCHANA NIGAM, MEMBER (A)**

Vishnu Prakash, S/o Late Shri Ladu Ram Prajapati, Aged about 58 years, b/c – Prajapat (OBC), R/o 76B, Behind Andhra Bank Gali No.2, Chopasni Road, Masuriya, Jodhpur (Office Address: Working as SSA, KV, IIT, Jodhpur.

.....Applicant

By Advocate: Mr. S.P. Singh.

Versus

1. The Commissioner, Kendriya Vidyalaya Sangathan, 18 Institutional Area, Shaheed Jeet Marg, New Delhi – 110016.
2. Assistant Commissioner, 18 Institutional Area, Shaheed Jeet Marg, New Delhi – 110016.
3. Deputy Commissioner, Kendriya Vidyalaya Sangathan (R.O.), 92 Gandhi Nagar Marg, Bajaj Nagar, Jaipur-302 015.
4. The Principal, Kendriya Vidyalaya, IIT Jodhpur – 342001.
5. The Principal, Kendriya Vidyalaya, No.2 (Air Force), Ratanada Jodhpur-342001.

.....Respondents

By Advocate: Mr. Avinash Acharya & Gourav Thanvi.

**ORDER (ORAL)****Per Hon'ble Mrs. Jasmine Ahmed, Member (J)**

Heard.

2. Learned counsel for the applicant very fairly states that the grievance of the applicant has already been meted out and hence he has no further grievance.
3. In view of the above submission, the OA is dismissed as having become infructuous.

**(ARCHANA NIGAM)**  
**MEMBER (A)**

**(JASMINE AHMED)**  
**MEMBER (J)**

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